

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD**

**CP/020/007/2018
in
O.A. No.732/2015**

Date of Order : 22.03.2018

BETWEEN:

P. Raghavendra Chari,
S/o. Sri P. Venkataramana Chari,
(Ex-Group-D, Penukonda LSG/S.O),
Aged about 32 years,
R/o. H.No.7-277/A,
Eguva gadda, Penukonda – 515 110,
District Ananthapur.

..... Applicant

AND

1. Union of India rep. by
The Director General, Posts,
Department of Posts, Dak Bhavan,
Sansad Marg,
New Delhi – 1.
(Not necessary party)
2. Mr. K. Balasubrmanian,
The Chief Postmaster General,
A.P. Circle,
Hyderabad – 520 013.
3. Smt. T.M. Sreelatha,
The Postmaster General,
Kurnool Region,
Kurnool – 518 002.
4. Mr. K.A. Sambasiva Rao,
The Superintendent of Post Offices,
Hindupur Division,
Hindupur – 515 201.

..... Respondents

Counsel for the Applicant : Mrs. Rachna Kumari
Counsel for the Respondents : Mr. A. Vijaya Bhaskar Babu,
Addl. CGSC.

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDL. MEMBER
THE HON'BLE MRS. MINNIE MATHEW,ADMN. MEMBER

ORAL ORDER

{ Per Hon'ble Mr.Justice R.Kantha Rao, Judl. Member }

Both side counsel present.

2. The Respondents passed order rejecting the request of the Petitioner for compassionate appointment. The Contempt Petition is, therefore, closed with liberty to the Petitioner to file a fresh O.A., if aggrieved by the order passed by the Respondents.

(MINNIE MATHEW)
ADMN. MEMBER

(JUSTICE R.KANTHA RAO)
JUDL. MEMBER

pv